

ITEM NO.13

Court No.1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1246/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 12-03-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.
Mr. Gopal Shankarnarayan, Sr. Adv.
Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Ms. Deepika Kalia, Adv.
Mr. Mrityunjay Singh, Adv.
Mr. Prashant Patel Umrao, Adv.
Mr. Manish Kumar, Adv.
Mr. Sandeep Mishra, Adv.

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. B.V. Balram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR